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# भारतीय विधिज्ञ परिषद् BAR COUNCIL OF INDIA

(Statutory Body Constituted under the Advocates Act, 1961)

21, Rouse Avenue Institutional Area, Near Bal Bhawan, New Delhi - 110002

## Press Release

Dt. 23.10.2021

The Council has considered the request made by many candidates appearing in the 16<sup>th</sup> All India Bar Examination scheduled to be held on 31.10.2021 to allow candidates to use bare Acts with short notes/comments during the examination as candidates are facing difficulty in procuring bare Acts without short notes/comments from the market.

Having considered the difficulty faced by the candidates, the Council has been resolved to relax the condition of using bare without short notes/comments during the examination and thus candidates are hereby allowed/ to use bare Acts having short note/comments (not detailed comments) as are readily available in the market during the 16<sup>th</sup> All India Bar Examination scheduled to be held on 31.10.2021.

  
(Srimanto Sen)

Secretary  
Bar Council of India